

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th November, 2019

No.HC.VII-106/2018 / **6600** /A. In the interest of administration, the following Grade-III Stenographers of the Subordinate Courts of Assam are transferred as shown below against their names:

| Sl. No. | Name of the Grade-III Stenographer | New place of posting |
|----------------|---|---|
| 1. | Mr. Azizul Hoque Choudhury, Office of the Addl. District and Sessions Judge ,FTC, Hojai | Grade-III Stenographer, Office of the District and Sessions Judge, Kamrup (M), Guwahati |
| 2. | Ms. Nibedita Biswas, Office of the District and Sessions Judge, Barpeta | Grade-III Stenographer, Office of the District and Sessions Judge, Chirang |
| 3. | Ms. Bhagyashree Saikia, Office of the Chief Judicial Magistrate, Tinsukia | Grade-III Stenographer, Office of the District and Sessions Judge, Dibrugarh |
| 5. | Ms. Jeetu Chaki, Office of the Chief Judicial Magistrate, Goalpara | Grade-III Stenographer, Office of the Chief Judicial Magistrate, Chirang |
| 7. | Mr. Prasanta Deb Singha, Office of the Chief Judicial Magistrate, Dibrugarh | Grade-III Stenographer, Office of the District and Sessions Judge, Goalpara |
| 9. | Mr. Manish Gautam, Office of the District and Sessions Judge, Morigaon | Grade-III Stenographer, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati |
| 10. | Mr. Alakesh Das, Office of the District and Sessions Judge, Barpeta | Grade-III Stenographer, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati |
| 11. | Mr. Pranab Jyoti Barman, Office of the Sub-Divisional Judicial Magistrate (M), Hojai | Grade-III Stenographer, Office of the District and Sessions Judge, Kokrajhar |
| 12. | Ms. Chongneinem Singson, Office of the Addl. District and Sessions Judge, FTC, Rangia | Grade-III Stenographer, Office of the Chief Judicial Magistrate, Dima Hasao, Haflong |

The above grade-III Stenographers will join at their place of posting immediately.

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N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

By Order,
Sd/- M.K Kalita
REGISTRAR (VIGILANCE)


Memo No.HC.VII-106/2018/ 6601 - 6626 /A.

Dated 08.11.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Nagaon. She is requested to release Mr. Azizul Hoque Choudhury in order to enable him to join at his new place of posting immediately.
4. The District and Sessions Judge, Barpeta. He is requested to release Ms Nibedita Biswas and Mr. Alakesh Das in order to enable them to join at their new place of posting immediately.
5. The Chief Judicial Magistrate, Tinsukia. She is requested to release Ms Bhagyashree Saikia in order to enable her to join at her new place of posting immediately.
6. The Chief Judicial Magistrate, Goalpara. She is requested to release Ms. Jeetu Chaki in order to enable her to join at her new place of posting immediately.
7. The Chief Judicial Magistrate, Dibrugarh. He is requested to release Mr. Prasanta Deb Singha in order to enable him to join at his new place of posting immediately.
8. The District and Sessions Judge, Morigaon. He is requested to release Mr. Manish Gautam in order to enable him to join at his new place of posting immediately.
9. The Chief Judicial Magistrate, Nagaon. She is requested to release Mr. Pranab Jyoti Barman in order to enable him to join at his new place of posting immediately.
10. The District and Sessions Judge, Kamrup, Amingaon. She is requested to release Ms. Chongneinem Singson in order to enable her to join at her new place of posting immediately.
11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
16. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.

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17. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
18. Mr. Azizul Hoque Choudhury, Grade-III Stenographer, Office of the Addl. District and Sessions Judge, FTC, Hojai.
19. Ms. Nibedita Biswas, Grade-III Stenographer, Office of the District and Sessions Judge, Barpeta.
20. Ms. Bhagyashree Saikia, Grade-III Stenographer, Office of the Chief Judicial Magistrate, Tinsukia.
21. Ms. Jeetu Chaki, Grade-III Stenographer, Office of the Chief Judicial Magistrate, Goalpara.
22. Mr. Prasanta Deb Singha, Grade-III Stenographer, Office of the Chief Judicial Magistrate, Dibrugarh.
23. Mr. Manish Gautam, Grade-III Stenographer, Office of the District and Sessions Judge, Morigaon.
24. Mr. Alakesh Das, Grade-III Stenographer, Office of the District and Sessions Judge, Barpeta.
25. Mr. Pranab Jyoti Barman, Grade-III Stenographer, Office of the Sub-Divisional Judicial Magistrate (M), Hojai.
26. Ms. Chongneinem Singson, Grade-III Stenographer, Office of the Addl. District and Sessions Judge, FTC, Rangia.


8/11/2019
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

A. G. S.
08.11.19